Statement

Grant released by the Ministry of Tribal Affairs to Governments of Orissa & Chhattisgarh under various schemes during 2008-09.

(Rs. in lakh)

SI.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Post Matric Scholarship for ST students	160.28	461.75
2	Upgradation of Merit for ST Students	0.00	17.94
3	Vocational Training in Tribal Areas	124.14	0.00
4	Establishment of Ashram Schools in TSP Areas	886.80	1020.00
5	Construction of Hostels for ST Girls and Boys	803.83	87.60
6#	Special Central Assistance to	6829.20	10110.50
	Tribal Sub Plan (SCA to TSP)		
7#	Grants under Article 275(1) of the Constitution *	3211.43	4129.73

<sup>\*</sup> Includes grant released for Implementation of Forest Rights Act.

Grant released under the Schemes for Other Backward Classes (OBC) - Implemented by Ministry of Social Justice & Empowerment

(Rs. in lakh)

SI.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Pre-matric Scholarships to OBC Students.	0.00	0.00
2	Post-matric Scholarships to the OBC Students.	0.00	441.00
3	Hostels for OBC Boys a Girls	17.28	0.00
4	Assistance to Voluntary Organizations for Welfare of OBCs.	1.87	11.08

## Workshop and schemes for tribals

3529. SHRIMATI T. RATNA BAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is organizing workshops and giving incentives to the tribals who are participating in the schemes;
  - (b) if so, the details thereof; and

<sup>#</sup> Implemented through integrated Tribal Development Projects/Integrated Tribal Development Agencies.

(c) if not, by when their involvement would be ensured in tribal projects?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Under the sub-scheme, "Supporting Projects of All India or Inter-State Nature" grant-in-aid is provided to institutions or a group of institutions for organizing seminars/workshops. These seminars/workshops focus upon problem areas and developmental issues in the broad field of tribal development, disseminate research findings and spread awareness about the Government policies/programmes amongst the tribals. However, there is no provision for giving incentives to the tribals who are participating in the Seminars/Workshops. The details of agencies to whom grants-in-aid were released for organizing seminars/workshops during 2008-09 are contained in the Annual Report of the Ministry of Tribal Affairs 2008-09.

## Fund for construction of Ashram Bhavan

 $\dagger 3530.$  SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that an amount of Rupees 127.51 lakhs and 400 lakhs is due to be released in regard to the construction of Ashram Bhavan for 2002-03 and 2008-09 respectively; and
- (b) if so, by when the sanction would be granted and the proposed desired and pending funds would be released?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) No specific State has been mentioned for which information has been asked. The grants-in-aid released during the year 2002-03 and 2008-09 to various State Governments under the scheme of "Establishment of Ashram School in Tribal Sub Plan Areas" is given in the Statement.

Statement

Grants-in-aid released to various States/UTs during the year 2002-03 and 2008-09 under the scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas.

(Amt. in Lakh)

SI.No.	Name of State/UT	2002-03	2008-09
		Amt. released	Amt. released
1	2	3	4
1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	0.00
4	Bihar	0.00	0.00
5	Chhattisgarh	0.00	886.80
6	Goa	0.00	0.00

 $\dagger\textsc{Original}$  notice of the question was received in Hindi.